

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
STARRED QUESTION NO.345
TO BE ANSWERED ON 03.04.2017

DEVELOPMENT SCHEMES IN POWER SECTOR

*345. SHRIMATI RAJANI PATIL:

Will the Minister of **POWER**
be pleased to state:

- (a) the details of development schemes/programmes launched in the power sector in various States, State-wise, including Maharashtra;
- (b) the details of the total amount sanctioned/released and utilised under these schemes during the last three years and the current year, State-wise;
- (c) the number of families deprived of electricity in rural and urban areas, category-wise, State-wise; and
- (d) the total number of villages electrified during the last three years and the current year?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.345 TO BE ANSWERED IN THE RAJYA SABHA ON 03.04.2017 REGARDING DEVELOPMENT SCHEMES IN POWER SECTOR.

(a) & (b) : The Government of India has launched two Schemes i.e. Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) in the country including Maharashtra. The details are given below:

DDUGJY: The Government of India has launched a comprehensive scheme namely Deen Dayal Upadhyaya Gram Jyoti Yojana, in December, 2014. The objectives of the scheme are (i) Village Electrification; (ii) Providing access to households; (iii) Feeder Separation; (iv) Strengthening of sub-transmission and distribution network and (v) Metering. The amount sanctioned State-wise and funds disbursed under DDUGJY during the last three years and current year (up to 28.02.2017), are furnished at **Annex-I**.

IPDS: The Government of India has launched Integrated Power Development Scheme (erstwhile R-APDRP subsumed) in December, 2014 for strengthening of sub-transmission system, metering and IT enablement in Urban towns. The details of total amount sanctioned and disbursed under these schemes during the last three years and the current year (upto 27.03.2017), State-wise is furnished at **Annex-II**.

(c): Category-wise data on number of households without electricity is not maintained. However, as per census 2011, there were 1678 lakh rural households in the country; out of these, 750 lakh rural households were un-electrified. Further, based on information furnished by the States and data available on GARV App, it is estimated that there are about 471 lakh un-electrified rural households in the country.

(d) : 14,966 numbers of villages have been electrified during the last three years and current year (up to 28.02.2017)

ANNEX-I

ANNEX REFERRED TO IN PARTS (a) & (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 345 TO BE ANSWERED IN THE RAJYA SABHA ON 03.04.2017 REGARDING DEVELOPMENT SCHEMES IN POWER SECTOR.

Details of amount sanctioned and disbursed under DDUGJY during the last three years and the current year

(Amount in Rs. Crore)

Name of the State	Amounts Sanctioned	Amounts disbursed
Andhra Pradesh	993.35	133.44
Andaman Nicobar	20.96	-
Arunachal Pradesh	426.52	149.61
Assam	3,189.98	779.82
Bihar	11,077.01	4,296.77
Chhattisgarh	1,842.60	520.00
Dadra & Nagar Haveli	5.00	-
Goa	20.00	-
Gujarat	924.72	108.69
Haryana	1,577.31	-
Himachal Pradesh	159.12	28.35
Jammu & Kashmir	720.96	35.09
Jharkhand	3,918.29	322.38
Karnataka	1,881.95	138.36
Kerala	490.69	113.04
Madhya Pradesh	4,377.15	1,135.07
Maharashtra	2,174.97	112.91
Manipur	259.70	124.50
Meghalaya	306.13	26.64
Mizoram	107.46	60.47
Nagaland	176.87	62.65
Odisha	5,303.97	1,225.96
Puducherry	20.15	-
Punjab	252.06	-
Rajasthan	4,273.32	454.86
Sikkim	49.70	16.29
Telangana	462.30	42.91
Tamil Nadu	924.12	88.40
Tripura	390.35	134.14
Uttar Pradesh	14,229.21	4,069.85
Uttarakhand	845.30	73.97
West Bengal	4,871.71	563.65

ANNEX REFERRED TO IN PARTS (a) & (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 345 TO BE ANSWERED IN THE RAJYA SABHA ON 03.04.2017 REGARDING DEVELOPMENT SCHEMES IN POWER SECTOR.

Sanction and Release of loans and grants under IPDS (R-APDRP subsumed) during the last three years and current year.

(Amount in Rs. Crore)

Name of the State	Amount Sanctioned	Amount disbursed
Haryana	390	128
Himachal Pradesh	111	146
Jammu & Kashmir	447	35
Punjab	326	54
Chandigarh	0	0
Rajasthan	1420	135
Uttar Pradesh	5652	1361
Uttarakhand	198	196
Delhi	198	0
Madhya Pradesh	1509	141
Gujarat	1255	237
Chhattisgarh	492	66
Maharashtra	2452	182
Goa	0	11
Andhra Pradesh	755	118
Telangana	654	39
Karnataka	1164	153
Kerala	600	141
Tamil Nadu	1797	139
Puducherry	22	3
A&N islands	0	0
Bihar	2111	167
Jharkhand	735	216
West Bengal	2940	199
Odisha	1111	262
Assam	585	209
Arunachal Pradesh	151	0
Nagaland	44	2
Manipur	130	222
Meghalaya	62	48
Mizoram	49	19
Sikkim	0	37
Tripura	74	67

Note: The scheme was launched in FY 14-15
